


NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM

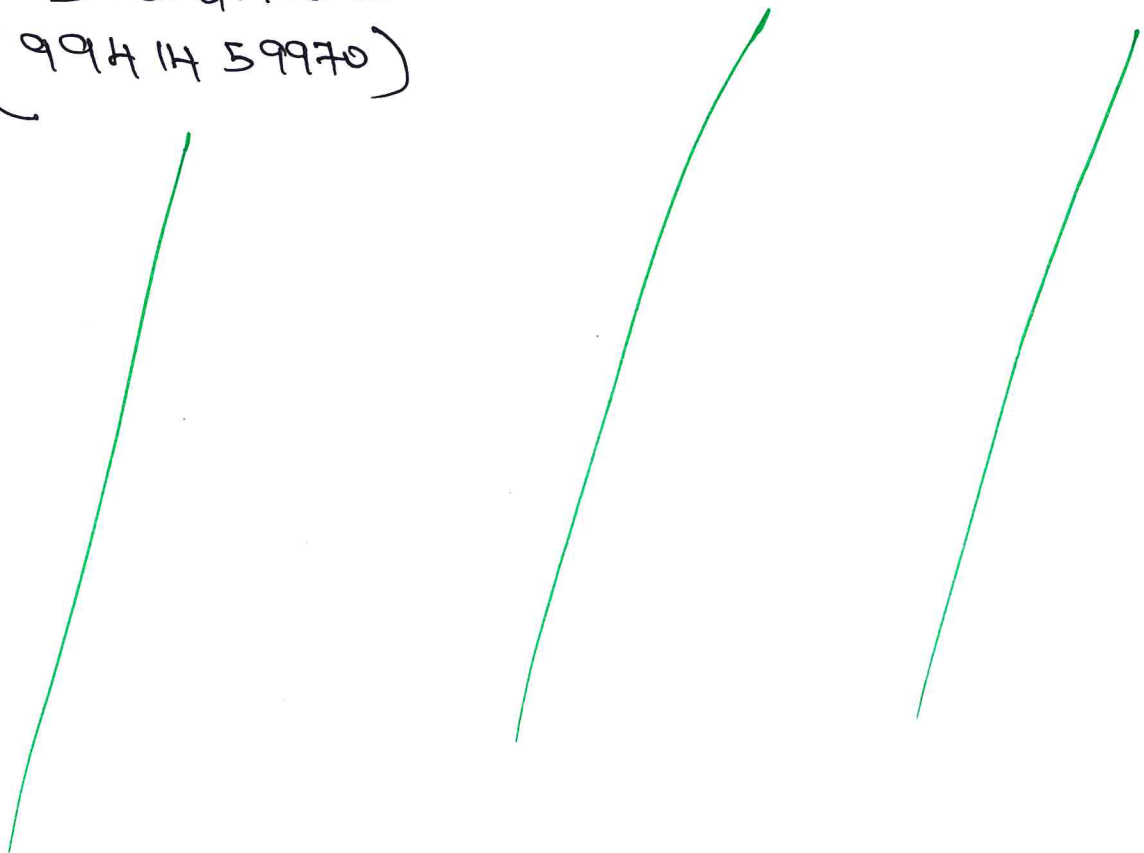
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/100/(IB)/2017
NAME OF THE PETITIONER(S) : INFOGIX
NAME OF THE RESPONDENT(S) : MEGASOFT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	P. GIRIDHARAN DOMINIC S. DAVID	COUNSEL FOR PETITIONER/ APPLICANT	
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2.	M/S. GENICON + ASSOCIATES T. V. SURESH KUMAR K. BALAGANESH. (9941459970)	COUNSEL FOR RESPONDENT.	
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ORDER

Counsel for petitioner present. At this juncture, Shri K Balaganesh caused appearance on behalf of the respondents. Counsel for petitioner submitted that Hon'ble High Court of Madras vide its order dated 9.8.2016 has passed an interim order restraining the respondents from selling, transferring, alienating or creating any third party interest in its immovable properties to the extent of USD 269,205 except in the usual and normal course of business till the next date of order. Thereafter on 22.09.2016, interim order granted on 9.8.2016 is directed to be continued to operate. As per our understanding the order is still operative. However, as a matter of abundant caution, we direct the respondents to make compliance of the order dated 9.8.2016 and 22.9.2016 till further orders. Counsel for the respondents is directed to file counter in the matter. It is on record that the respondents/corporate debtor has filed preliminary petition before the High Court challenging the maintainability of the petition and desires to submit the arguments on the said issue. Counsel for petitioner is also directed to be ready for submitting arguments on the next date of hearing on the maintainability issue. Put up on 12.07.2017 at 2.30 P.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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